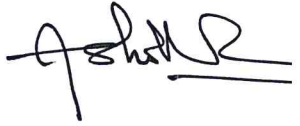
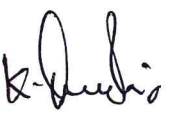


NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/17  
NAME OF THE PETITIONER(S) : P. RANGASAMY +13  
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	
2.	K. S. Giri prasath K. BANUPRIYA	Counsel for Respondent 8	

**ORDER**

Shri R Ashok Kumar, counsel for petitioners present. Ms K Banupriya, counsel for R8 present and prayed time to file counter. Counsel for petitioner is directed to cause private notice on the rest of the respondents and file proof of service of notice by way of an affidavit by the next date of hearing. Time extended at request for filing of counter by R8. Put up on 30.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)